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PART IX

Circulars and General Letters by the Comptroller, Orissa

OFFICE OF THE COMPTROLLER, ORISSA
No. TM-8-105-301

FROM B. N. SEN GUPTA, COMPTROLLER, ORISSA

TO ALL DRAWING AND DISBURSING OFFICERS IN ORISSA

Ranchi, the 29th May 1943

SUBJECT—Dearness allowance

SIR I HAVE the honour to invite a reference to the Government of Orissa, Finance Department, Resolution No. 10397-F.(C.), dated the 19th May 1943, as amended by the Resolution No. 10618-F.(C.), dated the 22nd May 1943,

and to state that the dearness allowance may be drawn with effect from the 1st May 1943 according to the scales laid down therein. The procedure described in this office letter No. TM-8-105-714, dated the 28th September 1942, may be followed as usual.

I have the honour to be

SIR

Your most obedient servant

B. N. SEN GUPTA

Comptroller, Orissa

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